

7th March, 2002

Notification No.16/2002-Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962) and in supersession of notification of the Government of India in the Ministry of Finance (Department of Revenue) No.29/97-Customs (N.T.), dated the 7th July, 1997, the Central Government appoints the officers mentioned in column (2) of the Table below to be Commissioner of Customs (Appeals), and such officers shall have the jurisdiction in relation to an order or decision of the officer subordinate to the officer as mentioned in the column (3) of the said Table with effect from the date to be notified by the Central Government in the Official Gazette.

Table

Sl.No	Designation of Officer	Jurisdiction
(1)	(2)	(3)
1	Commissioner of Customs (Appeals), Delhi-I	Commissioners of Customs, Aircargo (Import) and General Delhi, Aircargo (Export) Delhi, (Preventive) Amritsar.
2	Commissioner of Customs (Appeals), Delhi-II	Commissioners of Customs, (ICDs) Delhi, (Preventive) Delhi.
3	Commissioner of Customs (Appeals), Mumbai-I	Commissioners of Customs, Mulund CFS and (General) Mumbai, (Export) Mumbai, (Import) Mumbai.
4	Commissioner of Customs (Appeals), Mumbai-II	Commissioners of Customs, (Export) Nhava Sheva, (Import) Nhava Sheva.
5	Commissioner of Customs (Appeals), Mumbai-III	Commissioners of Customs, (Airport) Mumbai, Aircargo (Export) Mumbai, Aircargo (Import) Mumbai, (Preventive) Mumbai.
6	Commissioner of Customs (Appeals), Kolkata	Commissioners of Customs, (Port) Kolkata, (Airport) Kolkata, (Preventive) West-Bengal.
7	Commissioner of Customs (Appeals), Chennai	Commissioners of Customs, Port (Import) Chennai, Port (Export) Chennai, Airport and Aircargo Chennai, (Preventive) Chennai.
8	Commissioner of Customs (Appeals), Bangalore	Commissioners of Customs, Bangalore, Mangalore.
9	Commissioner of Customs (Appeals), Ahmedabad-I & Ahmedabad-II	Commissioners of Customs, Ahmedabad, (Preventive) Jamnagar.
10	Commissioner of Customs (Appeals), Kandla	Commissioner of Customs, Kandla.
11	Commissioner of Customs (Appeals), Thiruvananthapuram	Commissioners of Customs, Cochin, (Preventive) Cochin.

12	Commissioner of Customs (Appeals), Vishakhapatnam	Commissioner of Customs, Vishakhapatnam.
13	Commissioner of Customs (Appeals), Pune	Commissioners of Customs, Pune, Commissioner of Customs and Central Excise, Goa.
14	Commissioner of Customs (Appeals), Jalandhar	Commissioners of Customs, (Preventive) Amritsar.
15	Commissioner of Customs (Appeals), Jaipur	Commissioners of Customs, Jodhpur.
16	Commissioner of Customs (Appeals), Patna	Commissioners of Customs, (Preventive) Patna.
17	Commissioner of Customs (Appeals), Lucknow	Commissioners of Customs, (Preventive) Lucknow.
18	Commissioner of Customs (Appeals), Tiruchirapalli.	Commissioners of Customs, (Preventive) Tiruchirapalli.
19	Commissioner of Customs (Appeals),Guwahati	Commissioners of Customs, (Preventive) Shillong.

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